GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 1803 ANSWERED ON 05TH DECEMBER, 2024

TRAFFIC JAMS

1803. SHRI GIRIDHARI YADAV:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the four cities in the country namely Bengaluru, Pune, New Delhi and Mumbai are ranked 1st, 2nd, 12th and 14th respectively in terms of the worst traffic in Asia as per the analysis of the traffic trend data of 387 cities of 55 countries by Asian Development Bank; and
- (b) if so, whether the Government proposes to make traffic run smoothly by formulating policies related to traffic system, if so, the proposed timeframe and if not, the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) As per news articles in some newspapers such as Times of India, The Economic Times etc. on different dates during the year 2024, four cities of India namely Bengaluru, Pune, New Delhi and Mumbai are ranked as 1st, 2nd, 12th, and 14th respectively in terms of the worst traffic in Asia, based on TomTom Traffic Index about traffic trends in 387 cities of 55 countries in the year 2023.

(b) Traffic management is essentially in the domain of State/UT Governments and the Central Government has a marginal role to play in traffic enforcement, while Central Government formulates rules under the Motor Vehicle Act, 1988, the enforcement of these rules comes under the purview of State Governments / UT Administrations.

Further, Section 67 of the Motor Vehicles Act, 1988 confers power to States to control road transport including issuance of guidelines/notifications and development of schemes for reducing traffic congestion. Section 117 of the Motor Vehicles Act, 1988 confers power to State Governments to determine suitable locations for parking places and halting stations while giving primacy to the safety of road users and free flow of traffic.